

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri  
V/s.  
M/s. Crimpton Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rumi H. Mirza	Advocate for Respondents 1st	R.H.M.
2.	Shubhkar	Resp No. 2	Shubhkar
3.	Shilpa Redkar	Advocate for Petitioner	Redkar
4.	Colonel Ashiyt Kadam	- do -	Colonel

Order

CP No. 23/397-398/CLB/MB/MAH/2013

Petitioner Counsel is ready for making submission, whereas the Respondent side has not yet filed their side written submissions, hence they are directed to file their written submission on or before 31.12.2016 by supplying copies to the other side.

At request of the parties, list this matter for Final hearing on 9.1.2017.

sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-  
V. NALLASENAPATHY  
Member (Technical)